

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S MOHAN MOTOR DISTRIBUTORS PRIVATE LIMITED.

1	Name of corporate debtor	M/s Mohan Motor Distributors Private Limited.
2	Date of incorporation of corporate debtor	13/04/2009
3	Authority under which the corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES- KOLKATA
4	Corporate Identity No/Limited Liability Identification No. of corporate debtor	U50102WB2009PTC134548
5	Address of the registered office and principal office (if any) of the corporate debtor	9, A.J.C BOSE ROAD KOLKATA WEST BENGAL- 700020
6	Date of closure of insolvency resolution process	03.08.2021
7	Liquidation commencement date of corporate debtor	03.08.2021
8	Name, Address, e-mail address, telephone number and the registration number of the Liquidator.	KAMAL AGARWAL 487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:- advocate.kamal.aggl@gmail.com Mob:- 9811138823 IBBI/IPA-001/IP-P00868/2017-18/11466
9	Last date for submission of claims	02.09.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of M/s **Mohan Motor Distributors Private Limited** vide its order dated 03.08.2021 in IA478/2021 in CP(IB)1694(KB)/2019.

The Stakeholders of **M/s Mohan Motor Distributors Private Limited**, are hereby called upon to submit a proof of their claims, on or before **02.09.2021**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date:- 06/08/2021

Place:- New Delhi



Kamal Agarwal
(KAMAL AGARWAL)
 LIQUIDATOR

IBBI/IPA-001/IP-P00868/2017-18/11466

Relevant forms for submission of claims may be downloaded from <https://ibbi.gov.in/home/downloads>, www.kamalagarwal.in

Form C-Operational Creditors, Form D- Financial Creditors, Form E-Workman/ Employee, Form F- authorized representative of Workman/ Employee, Form G- other stakeholders.

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
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(Liquidation Process) Regulations, 2016
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M/S MOHAN MOTOR DISTRIBUTORS PRIVATE LIMITED.

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Sd/-
(KAMAL AGARWAL)
LIQUIDATOR
IBBI/IPA-001/IP-P00868/2017-18/11466

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